

- (i) Speed limit signage and caution to drive-slowly signage have been installed on National Highways.
- (ii) Construction of underpasses for the safe movement of wildlife and formation of speed breakers at accident prone areas has been planned.
- (iii) Awareness/wildlife crossing caution signage have been installed on National Highways.

(d) To mitigate wildlife conflict along the linear infrastructures like rail tracks, roads/highways and power transmission lines passing through the Protected Areas and other wildlife rich areas, Standing Committee of National Board for Wildlife has recommended that all linear infrastructure development Agencies, shall submit wild animals passage plan based on the WII Guideline "Eco-Friendly Measures to Mitigate Impacts of linear infrastructure on Wildlife". These guideline suggest for modification in the designs of the linear infrastructures by way of providing eco-friendly structure which will ensure safe movement of wildlife across these linear infrastructures.

Statement

Detail of Wildlife deaths during 2019, along NH-48, NH-248 and Gurugram-Faridabad Road

Sl. No.	Month & Year	Location/Site	Name of Road	Animal	
				Name	Number
1.	10/2019	Near NSG Manesar, Gurugram	NH-48	Panther (F)	1
2.	11/2019	Village Chanduwas, Rewari	NH-48	Rojh	1
3.	2019	-	NH-248	-	-
4.	01/2019	Village Pali, Faridabad	Gurugram-Faridabad Road	Panther Cub (F)	1

Permission to sell Red Sander

3249. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any request from Government of Andhra Pradesh has been received in the Ministry for permitting it to sell Red Sander;

- (b) if so, the details thereof; and
- (c) the action taken by the Ministry on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) The Ministry of Environment, Forest and Climate Change has received a proposal from Government of Andhra Pradesh for allowing export of 1675.369 Metric Tonnes of Red Sanders for one more year beyond 31.12.2019, *i.e.*, up to 31.12.2020. After examination, the Ministry has issued 'No Objection' to the Directorate General of Foreign Trade for extension of time limit for export of the said quantity of Red Sanders by the State.

In addition, the Government of Andhra Pradesh has also requested the Ministry to permit the Andhra Pradesh Forest Department to conduct sale and export of about 1000 Metric Tonnes of Red Sanders logwood/By-Products/Value Added Products every year.

The Red Sanders (*Pterocarpus santalinus*) is listed in Appendix II of the Convention on International Trade in Endangered Species of wild fauna and flora (CITES).

Based on the recommendation of a Committee, the Ministry had sought the views of the CITES Secretariat, being the competent authority for considering the proposal, for initiating steps for export of about 1000 Metric Tonnes of Red Sanders logwood/By-Products/Value Added Products every year. The CITES Secretariat has not taken a final view in the matter.

Extinction of species

3250. SHRI RIPUN BORA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has the report of mass extinction of species in the country during the last fifty years;
- (b) if so, the details thereof;
- (c) whether it is a fact that more than 30,000 species are threatened with extinction and out of them, twenty five per cent are assessed as mammals; and
- (d) the action taken by Government and the proposal of wildlife and other organisations to safeguard the rare species?